

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2009
(CC 18007/2009)

(From the judgement and order dated 22/08/1989 in WPC No. 3209/1980 of The HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH, LUCKNOW)

STATE OF U.P.& ORS. Petitioner(s)

VERSUS

YADVENDRAM BIKARAM SINGH Respondent (s)

With I.A.1 (C/delay in filing SLP and c/delay in refiling SLP)

Date: 20/11/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s) Mr.Gopal Subramaniam, SG
 Mr.T.N.Singh, Adv.
 Mr.Rajeev Dubey, Adv.
 Mr.Kamlendra Mishra, Adv.

 Mr. Anil Kumar Jha,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Four weeks' time is granted to file additional documents. List
the matter thereafter.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master